BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` **KOLKATA**

C.P. (IB) No. 131/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company Under Section		Cytech Coating Pvt.LtdVs- G R Polyfilm Pvt.Ltd. 9 IBC		

9. GONJA PACHISIA ADVOCAR Applicant 8/29/1/18

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Operational creditor has filed this petition u/s. 9 of the Insolvency and Bankruptcy Code, 2016.

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice of admission on the corporate debtor is to be served. Court Officer is directed to issue notice of admission to the corporate debtor and hand over the same to the operational creditor for effective service on the corporate debtor. Operational creditor is to serve the notice of admission on the corporate debtor and file affidavit of service within 7 days from today.

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List it on 19/02/2018 for admission.

8d

(Jinan K.R.) Member (J)